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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

PETITION NUMBER : CP/72/2017

NAME OF THE APPLICANT : MINT PROPERTIES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G.V. MOHAN KUMAR

Counsel for Petitioner

G.V. Mohan

M. Anantha

Joint Director,
O/o RD, MCA

M. Anantha

ORDER

Counsel for the applicant present. Representative from the office of the RD present. Time is extended at request for hearing submissions. Put up alongwith connected matters on 10.01.2018.

sd -
K Anantha Padmanabha Swamy
Member (Judicial)